GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 184 TO BE ANSWERED ON 29.11.2021

FACILITIES OF ESI HOSPITALS

184. SHRI N.K. PREMACHANDRAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government proposes to develop the infrastructure facilities of ESI Hospitals; if so, the details thereof;
- (b)whether it comes to the notice of the Government that the infrastructure facilities of ESI Hospitals in Kerala is less;
- (c)if so, the action taken to improve the infrastructure facilities;
- (d)whether the Government proposes to develop the infrastructure facilities of Asramam ESI Super speciality Model Hospital Kollam Kerala, if so, the details of proposals pending and the action taken thereon;
- (e)whether the Government proposes to provide more human resources to Asramam ESI Hospital Kollam; if so, the details thereof; and
- (f)whether the Government proposes to provide modern equipment for Asramam ESI Hospital Kollam, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) to (d): Augmentation of infrastructure is taken up by the Employees' State Insurance Corporation (ESIC) based on its norms vis-a-vis requests from the State Governments. Increase of bed strength from 200 to 300 in respect of ESI Super Speciality Model Hospital Asramam, Kollam and increase of bed strength from 65 to 100 in respect of ESIS hospital Ernakulam have been approved. The construction work has been assigned to Central Public Works Department (CPWD). Concept Plans submitted by CPWD have been approved.

(e) & (f): Presently, there is no proposal to increase sanctioned strength of human resources at ESIC Hospital, Asramam, Kollam. In order to keep pace with technological advancements and to provide quality medical services to ESI beneficiaries, ESIC has issued "Revised Medical Equipment Norms for ESIC/ESIS institutions." Further, the Medical Superintendents of ESIC hospitals, including that of Asramam hospital, Kollam have been delegated enhanced powers for decentralized procurement of medical equipment up to Rs.2 crore per unit.
